N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation – 2024 commencing from Monday, the 13th May, 2024 to Sunday, the 9th June, 2024 (both days inclusive with prefix holidays i.e. Saturday, the 11th May, 2024 and Sunday, the 12th May, 2024) at **Aurangabad Bench**.

I

1	The Hon'ble Shri Justice **R.M. JOSHI**	**11/05/2024 (Saturday) to 15/05/2024 (Wednesday)**
2	The Hon'ble Shri Justice **NEERAJ P. DHOTE**	**16/05/2024 (Thursday) to 20/05/2024 (Monday)**
3	The Hon'ble Shri Justice **SANJAY A. DESHMUKH**	**21/05/2024 (Tuesday) to 26/05/2024 (Sunday)**

4	The Hon'ble Shri. Justice **SHAILESH P. BRAHME**	**27/05/2024 (Monday) to 02/06/2024 (Sunday)**
5	The Hon'ble Shri Justice **KISHORE C. SANT**	**03/06/2024 (Monday) to 09/06/2024 (Sunday)**

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 6 (Main building).

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **R.M. JOSHI**	**On 14/05/2024 and 15/05/2024 (Tuesday and Wednesday)** from 10:30 am. onwards before His Lordship.	**On 14/05/2024 and 15/05/2024 (Tuesday and Wednesday)** from 10:30 am. onwards.
2	The Hon'ble Shri Justice **NEERAJ P. DHOTE**	**On 16/05/2024, 17/05/2024 and 20/05/2024 (Thursday, Friday and Monday)** from 10:30 am. onwards before His Lordship.	**On 16/05/2024, 17/05/2024 and 20/05/2024 (Thursday, Friday and Monday)** from 10:30 am. onwards.

3	The Hon'ble Shri Justice **SANJAY A. DESHMUKH**	**On 21/05/2024, 22/05/2024 and 24/05/2024 (Tuesday, Wednesday and Friday)** from 10:30 am. onwards before His Lordship.	**On 21/05/2024, 22/05/2024 and 24/05/2024 (Tuesday, Wednesday and Friday)** from 10:30 am. onwards.
4	The Hon'ble Shri. Justice **SHAILESH P. BRAHME**	**From 27/05/2024 to 31/05/2024 (Monday to Friday)** from 11:00 am. onwards before His Lordship.	**From 27/05/2024 to 31/05/2024 (Monday to Friday)** from 11:00 am. onwards.
5	The Hon'ble Shri Justice **KISHORE C. SANT**	On **03/06/2024 (Monday)** from 11:00 am. onwards before Registrar (Judicial) **AND From 04/06/2024 to 07/06/2024 (Tuesday to Friday)** from 11.00 am. onwards before His Lordship.	**From 04/06/2024 to 07/06/2024 (Tuesday to Friday)** from 11.00 am. onwards.

AVAILABILITY OF STAFF

Mrs. S.P. Kulkarni, Shri. Rushikesh Deshpande, Shri. Milind M. Hadgal and Mrs. K.G. Patil are the Court Sheristedars during the ensuing Summer Vacation 2024. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Mrs. S.P. Kulkarni, Shivaji Nagar, Arch Sankul, D-3,	11th May, 2024 To

Opp. Nehru College, Chhatrapati Sambhajinagar, **Mob. No. 9422 258 129**	15th May, 2024
Shri. D. B. Sarkate, Plot No. 28, G.No.90/1, Behind Police Station, Satara Parisar, Beed Bypass Road, Chhatrapati Sambhajinagar, **Mob. No. 9881 682 199**	From 16th May, 2024 To 17th May, 2024
Shri. Rushikesh Deshpande, Sant Eknath Housing Society, Opp. Akashwani, Jalna Road, Chhatrapati Sambhajinagar **Mob. No. 8390 129 732** **9763 103 730**	18th May, 2024 To 26th May, 2024
Shri. Milind M. Hadgal, A-14, High Court Employees' Society, Parijat Nagar, N-4, CIDCO, Chhatrapati Sambhajinagar, **Mob. No. 9822 425 407** **8788 935 021**	27th May, 2024 To 02nd June, 2024
Mrs. K.G. Patil, Plot No.44, Millenia Heights, Flat No. 202, Bhagyanagar, Chhatrapati Sambhajinagar, **Mob. No. 9403 200 412** **8446 900 168**	3rd June 2024 To 9th June, 2024

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Summer Vacation 2024.

High Court of Bombay,
Bench at Aurangabad
Date:- 09/05/2024

Sd/-
Registrar (Judicial)